

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/03/2022

Date : 07.01.2022

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant courts shown against their names in addition to their own duties till further orders :-

S. No.	Name of officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR:	Name of Court(s)
1	2	3
	ALWAR JUDGESHIP	
1.	YASHWANT BHARDWAJ ADJ, BANSOOR (ALWAR)	ADJ, THANAGAZI (ALWAR)
	BHARATPUR JUDGESHIP	
2.	KULDEEP SHARMA ADJ NO.1, DEEG (BHARATPUR)	ADJ, NAGAR (BHARATPUR)
	CHITTORGARH JUDGESHIP	
3.	VIRENDRA PRATAP SINGH ADJ NO.1, NIMBAHERA (CHITTORGARH)	ADJ NO.2, NIMBAHERA (CHITTORGARH)

Note :

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The officers who have been appointed as P.O. of outlying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case, shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2022/103

Date : 07.01.2022

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell


REGISTRAR GENERAL